

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336 OF 2018 &
IA NO. 569 OF 2019

Dated : 13th May, 2019

In the matter of:

Noida Power Company Limited

... Appellant (s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

...Respondent (s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **08.07.2019**.

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PS/Court Master